

(THROUGH VIDEO CONFERENCING FROM RESIDENCE)

**CBI Vs. Surender Kumar
CC No. 51/2019
RC No. DAI 2018A 0030**

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020, 24/DHC/2020 dtd. 13.07.2020, 26/DHC/2020 dtd. 30.07.2020, 322/RG/DHC/2020 dated 15.08.2020 and 417/RG/DHC/2020 dated 27.08.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI and Ms. Radhika Arora, Ld. Counsel along with accused Surender Kumar.

16.09.2020

Present : Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI.
Ms. Radhika Arora, Ld. Counsel along with accused Surender Kumar.

The matter was proceeding at the stage of PE.

Put up for PE on **16.10.2020**.

IO be summoned for the next date of hearing.

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.



Page No. 1

The present order has been dictated to Sh. Amit Makhija,
Sr. PA attached with the undersigned.



(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/16.09.2020

(THROUGH VIDEO CONFERENCING FROM RESIDENCE)

**CBI Vs. Manoj Prasad & Ors.
RC No. 13(A)/2018/CBI/AC-III/ND**

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020, 24/DHC/2020 dtd. 13.07.2020, 26/DHC/2020 dtd. 30.07.2020, 322/RG/DHC/2020 dated 15.08.2020 and 417/RG/DHC/2020 dated 27.08.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with IO Inspector Sanjay Jha and Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. Ajit K. Singh along with Ms. Seema Seth, Ld. Counsel(s) for A-1 & A-2 and Sh. Hariharan, Senior Advocate along with Sh. Sunil Sethi, Ld. Counsel for A-3.

16.09.2020 (At 12:00 PM)

Present : Sh. V. K. Pathak, Ld. PP for CBI along with IO Inspector Sanjay Jha and Sh. Avnish Kumar, Pairvi Officer for CBI.

Sh. Ajit K. Singh along with Ms. Seema Seth, Ld. Counsel(s) for A-1 & A-2.

Sh. Hariharan, Senior Advocate along with Sh. Sunil Sethi, Ld. Counsel for A-3.

Accused Manoj Prasad (A-1), Someshwar Srivastav @ Somesh Prasad (A-2) and Sunil Mittal (A-3) are present.

The matter was proceeding at the stage of pronouncement of orders on the bail / modification of bail application(s) of the above said accused persons.

Order partly dictated but not completed.

Put up for completion of order and its pronouncement
on **22.09.2020 at 11:30 AM.**

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as an when the normal court work resumes.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.



(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/16.09.2020